

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

OFFICE ORDER

Sub: Cancellation of Appointment for the post of JJA – regarding.

Consequent upon the recommendations of the 'Committee to look into the matters regarding Police Verification Reports in respect of posts of Junior Judicial Assistant, Book Binder, Peon/Orderly/Dak Peon, Chowkidar, Book Binder & Sweeper" vide its report dated 22.01.2019, the appointment of the below mentioned candidates for the post of 'Junior Judicial Assistant' is hereby cancelled taking into account their Character & Antecedents Report:

Sl. No.	File No.	ROLLNO	NAME	Fathers' Name	CATEGORY
1.	A-98	26433481	VIKSHIT TOMAR	JAIVEER SINGH	GEN
2.	B-12	31595037	AMIT	VERANDER	OBC (Delhi)
3.	B-17	26431240	MANISH CHHIKARA	SATBIR SINGH	OBC (Delhi)
4.	B-27	17197371	RAHUL MATHUR	JASBIR SINGH	OBC (Delhi)



Ja. P. Singh
(Talwant Singh)

District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.

No.F.4/JJA(R-2017)/PVRC/Admn.II/2019/12788-799 Dated, Delhi the 07 FEB 2019

Copy to:

1. The Officer-in-charge/DDO, Accounts Branch (HQs), THC, Delhi
2. The PAO-VI, Tis Hazari Courts, Delhi (Through Accounts Branch (HQs)).
3. The Administrative Officer (Judicial), Recruitment Cell (HQs), THC, Delhi.
4. Sh. Vikshit Tomar, S/o Sh. Jaiveer Singh, Resident of Village & Post Budhpur, Tehsil Baraut, District Baghpat, UP-250263.
5. Sh. Amit, S/o Sh. Verander, Resident of House No.427, Chattri Wala Kuan, VPO Khera Khurd, Delhi-110082
6. Sh. Manish Chhikara, S/o Sh. Satbir Singh, Resident of House No.A-2, Vijay Nagar, Bawana, Delhi-110039
7. Sh. Rahul Mathur, S/o Sh. Jasbir Singh, Resident of House No.160, Panna Satghara, VPO Karala, Delhi.
8. Concerned Files/Dossiers. (Administration Branch-II (Central), THC, Delhi)
9. For uploading on centralized website through LAYERS.

Ja. P. Singh

District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.